

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 385
TO BE ANSWERED ON 9th DECEMBER, 2022**

GLITCHES IN 5G SERVICES

385. SHRI NARANBHAI J. RATHWA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that there have been several glitches in 5G services and is marred by poor network;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government is monitoring the implementation of 5G services for seamless and smooth services and if so, the details thereof; and
- (d) the cities and towns which have so far been provided with 5G services and the deadline fixed by Government for complete coverage of 5G network services throughout India?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) Telecom Service Providers (TSPs) have started providing 5G services in the country from 01.10.2022 onwards and as of 26.11.2022, 5G services have started in 50 towns distributed over 14 States/ Union Territories.

As per the NIA for auction of access spectrum and license conditions, the minimum rollout obligations are required to be met over a period of five years in a phased manner from the date of allocation of spectrum.

In order to facilitate faster and smooth rollout of telecom network (including 5G) and expansion of telecommunication infrastructure in the country, the Government has taken following policy initiatives:-

- Making sufficient spectrum available for mobile services through auction
- Allowing spectrum sharing and trading
- Removal of additional Spectrum Usage Charge (SUC) of 0.5% for spectrum sharing
- Allowing sharing of infrastructure by the TSPs
- Notifying Indian Telegraph Right of Way (RoW) Rules, 2016 dated 15.11.2016 for regulating underground infrastructure and overground infrastructure and amendments (including Indian Telegraph RoW amendment rules, 2022) thereof.
